

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT – 2

ITEM No.208
CP(IB)/102(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Classic Microtech Private Limited
V/s
Adison Granito Private Limited

.....Applicant

.....Respondent

Order delivered on 16/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Kriti Kothari, Ld. Adv. for Mr. Arjun Sheth, Ld. Adv.
For the Respondent :Ms. Noopur Dalal, Ld. Adv. for Mr. Kuldeep Adesara, Ld.
Adv.

ORDER

Learned Proxy Counsel appears for the Respondent and submits that the arguing counsel is busy before another Court and requests for adjournment.

List for hearing on 22.12.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)